

(xi) Foreign offices of Export Promotion Organisation and Commodity Boards are, to the extent possible, being brought under one roof for achieving better coordination in their activities. This has already been implemented at New York, Paris and London.

(xii) The offices of our Commercial Representatives abroad are also being geared up to play a more dynamic role in providing market intelligence, Support to exporters, follow-up action and feed-back etc.

(xiii) Quality control regulations and pre-shipment inspection procedures are being revised and the relevant Act and Rules amended.

Detailed follow-up action in regard to various Commodities on the basis of the recommendations made at the Convention has been initiated keeping in view also the recommendations made by the various Task Forces set up by the Ministry.

#### **Implementation of Choksi Committee Recommendations**

8953. DR BAPU KALDATE: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to refer to the Unstarred Question No 4592 replied on 23rd March, 1979 and state:

(a) what are the specific recommendations made by Choksi Committee which have been implemented through the Finance Act, 1978 and Finance Bill, 1979 with details thereof; and

(b) what is the fate of the remaining recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) A statement indicating the recommendations contained in the Interim and Final

Reports of the Direct Tax Laws Committee (Chokshi Committee) which have been accepted and implemented by the Government, was placed on the Table of the House in answer to Lok Sabha Unstarred Question No. 7875 put down for reply on 20th April, 1979.

(b) As stated in reply to Question No. 7875, the remaining recommendations made by the Chokshi Committee are under consideration and necessary legislation to give effect to such of these recommendations as are found acceptable by the Government would be introduced as early as possible.

#### **Protest by engineering personnel of I A. Workshops**

8954. SHRI D. D. DESAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether several aircraft with Indian Airlines are being stretched to the maximum time during everyday;

(b) if so, whether this compromises passenger safety; and

(c) whether the engineering personnel of I.A. Workshops have protested against this stretching?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). Indian Airlines utilize the available fleet of aircraft to the optimum level and while doing so it is invariably ensured that the aircraft are available for normal periodical inspections. Safety is in no way compromised. All the aircraft in the fleet of Indian Airlines are subjected to stringent maintenance checks and no relaxation is ever made in this regard.

(c) No, Sir.